

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA./21/404/2018  
Dated: 28/01/2019

BETWEEN:

S. Shashi Kiran,  
S/o. S. Durga Appal Reddy,  
Aged about 34 years,  
Unemployee, Gr. C,  
R/o. 8-58, Venkateshwara Nagar,  
Malkajgiri, Hyderabad.

..... Applicant

AND

1. The Union of India rep. by its  
General Manager,  
South Central Railways,  
Railway Nilayam, Secunderabad.
2. The Divisional Railway Manager, (DRM),  
Hyderabad Division, South Central Railway,  
Secunderabad.
3. The Sr. Divisional Personnel Officer,  
Hyderabad Division,  
South Central Railway,  
Secunderabad.

..... Respondents

Counsel for the Applicant : Mr. K.R. Srinivas, Advocate

Counsel for the Respondents : Mr. M. Brahma Reddy, SC for Rlys.

**CORAM**

**Hon'ble Mrs. Naini Jayaseelan, Admn. Member**

**ORAL ORDER**  
**{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}**

Both side counsel present.

2. Counsel for the applicant states that the 3<sup>rd</sup> respondent is considering the case of the applicant for compassionate appointment. In view of the letter dated 13.12.2018 issued by the South Central Railway, the applicant is permitted to withdraw the case. Accordingly, the case is closed as withdrawn. No order as to costs.

**(NAINI JAYASEELAN)**  
**ADMN. MEMBER**

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